

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.669
TO BE ANSWERED ON 01.12.2021**

CLOSING OF LC-249-C

†669. SHRI ASHOK KUMAR RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received letter No. 1261/XX/JA-2019-20, dated 19.10.2019 by the District Magistrate, Hardoi (UP) regarding having no administrative objection in closing railway level crossing No. 249-C near St. Theresa's School in Sandila Tehsil, Misrikh Parliamentary Constituency after the construction of ROB there;**
- (b) if so, the details thereof;**
- (c) whether the Government has received requests from public representatives as well in this regard;**
- (d) if so, the details thereof; and**
- (e) the progress made so far in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): Yes, Sir. No Objection Certification (NOC) has been received from the Add. Distt. Magistrate, Hardoi for closure of level crossing (LC) No. 249-C near St. Theresa's school in Sandila Tehsil after construction of Road Over Bridge (ROB).

Representation has also been received requesting Railways to construct the ROB in lieu of LC No. 249-C. After joint survey with State Authorities, the conceptual profile sketch of ROB has been approved by Uttar Pradesh State Bridge Corporation limited, on 02.08.2021. Accordingly, ROB in lieu of LC No. 249/C has been sanctioned by Railways on 23.11.2021.
